

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 225  
16/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer, Ward 2(4) New Delhi

...APPELLANT

Vs.

RoC (M/s. Anand Lakshman Steel Syndicate Pvt. Ltd.) ...RESPONDENT

**Section**

Under Section 252

Order delivered on 05.03.2020

**Coram:**

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Ms. Lakshmi Gurung, Sr.  
Standing Counsel, Mr. Talha A  
Rahman, Jr. Standing Counsel,  
Mr. Mohd Shaz Khan and Mr.  
Udit Atul Kokanthankar,  
Advocate

For the Respondent

:Mr. Alok Pandey, AROC

**ORDER**

Learned counsel for the Income Tax Department is present. AROC is present. List the case on 23<sup>rd</sup> April, 2020.

— Sd —

(V.K. Subburaj)  
Member (T)

— Sd —

(Abni Ranjan Kumar Sinha)  
Member (J)